

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

Original Application No. 100 of 2021 (SZ)

Tribunal on its own motion

Suo Motu based on the news item published in

The Hindu Newspaper, Chennai Edition dt. 09.04.2021,

“Dumping of garbage foiled news Anamalai, Trucks seized”

..... Applicant

Vs

The Chief Secretary to Government of

Tamilnadu, Chennai and Ors.

..... Respondent (s)

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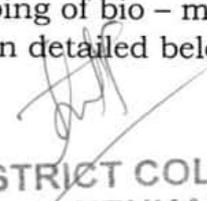
REPORT FILED BY THE COLLECTOR OF TENKASI

I, P. Akash, S/o.Parameshwaran, working as collector of Tenkasi having my office at Tenkasi, do hereby solemnly affirm and sincerely state as follows :-

1. I am the Collector of Tenkasi, Tenkasi and I humbly submit that obedience to the orders passed by the National Green Tribunal, Chennai on 08.12.2022 in the above petition, the following action taken report for the implementation of the orders of the Hon'ble National Green Tribunal, is here by submitted.
2. It is respectfully submitted that this case is taken up the tribunal on the basis of the
 - (i) Report published in Dinamalar Daily dated 09.04.2021 on the news that the biomedical waste from the State of Kerala being dumped in the State of TamilNadu by lorries. One more news item with caption “Dumping of garbage foiled news Anamalai, trucks seized” was published in the Hindu daily dated 09.04.2021
 - (ii) To district the respective District Collectors to file an individual report of each of them.
3. I humbly submit that, in obedience to the orders passed by the National Green Tribunal, Chennai on 08.12.2022 in the above petition, the following action taken report for the implementation of the orders of the Hon'ble National Green tribunal, is here by submitted.

In this regard the steps have been taken to prevent dumping of bio – medical waste in Puliyarai and Mekkarai area of Tenkasi district in detailed below.

Personal Assistant to Collector(General)
Tenkasi District.


DISTRICT COLLECTOR
TENKASI

During integrated Tirunelveli district bio- medical waste loaded in 29 lorries from Kerala State on 22.11.2018 and 23.11.2018 through the check post located at Shencottai Taluk, Puliyarai Village Tamil Nadu border was unloaded by the lorry owners and it was examined by health department, take by actions have bear taken by police, health and Revenue department to send back the medical waste found in the above lorries to Kerala State.

In order to prevent unauthorised dumping of bio – medical waste and chemical waste from the state of Kerala in Tamil Nadu border areas, a special monitoring team was formed under the leadership of Tirunelveli District collector, DD health, Police Officials, Transport and Revenue department.

I hereby submit that after the emergency of Tenkasi District from the integrated Tirunelveli district on 22.11.2019, based on the recommendation of Deputy Director (Sanitation) Tenkasi to monitor the dumping of wastages in the State borders. A special team headed by District Collector, DD health, Police Officers, Transport and Revenue department have been formed and activities in the reg and is being monitored vigilantly.

Also officials have been deputed to round the clock duty at Puliyarai and Mekkarai Check post areas. All the vehicle passes through check post have been checked and if any violation seen, a case has been registered and action is being taken by the Superintendent of Tenkasi District. Based on that a case have been filed by police department for bringing medical waste, chemical Waste, electronic waste, plastic waste from Kerala State to the border areas of Tenkasi District.

Moreover 9 FIRs 3 CS Rs and 45 Petty cases have been registered in Puliyarai and Elathur Police Station limit in the Border areas and a fine of Rs. 2,28,000/- has been imposed and also vehicles carrying waste from Kerala State have been send back to Kerala State.

Hence necessary instructions have been given to the teams deputed to monitor the medical and other wastage dumped from neighbouring Kerala to Tamil Nadu at Tenkasi District border areas are under the monitoring of all the connected departments to take appropriate activities in this regard.

I hereby pleased to submit that a suo- moto case has been filed by National Green Tribunal and the Hon'ble Tribunal has taken necessary steps to prevent dumping of bio- medical waste, municipal waste and fish waste in the border areas of Tenkasi District.

Under the above circumstances, it is humbly submitted that prayed as per the directions issued by the Hon'ble National Green Tribunal. The Tenkasi District Administration is closely monitoring and continuously taking stringent steps to ensure that no illegal transportation of Biomedical waste and other waste etc., are being dumbbed in the borders of Tenkasi District.

Personal Assistant to Collector (General)
Tenkasi District.

Signed:

Date:  2/6
DISTRICT COLLECTOR
TENKASI

VERIFICATION

I, P.Akash, S/o. Parameshwaran, working as Collector of Tenkasi do here by verify that the contents of above report are true to the best of my knowledge through records.


Personial Assistant to Collector (General)
Tenkasi District.


DISTRICT COLLECTOR
TENKASI

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REPORT FILED BY
THE
COLLECTOR OF
TENKASI

Advocate for Respondent

Collector of Tenkasi;

Date: 01.2023

Date of hearing on: 20.01.2023